

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/127(CHE)/2023  
PETITION NUMBER : CP/595/IB/2017  
NAME OF THE PETITIONER : The Assistant Commissioner of Goods & Service Tax & Central Excise  
NAME OF THE RESPONDENT(S) : M/s.Deivaanai Sinter Metals Pvt Ltd  
UNDER SECTION : Sec 42 r/w Rule 11 of NCLT Rules

**ORDER**

Ld. Counsel Ms. Pavithra Dayalan appears for the Respondent.

None for the Applicant is present despite repeated calls. Even on the last date of hearing, none was present for the Applicant. It appears that Applicant is not interested in prosecution of the Application.

The application is dismissed in default and for non-prosecution.

- SD -

**AJAI DAS MEHROTRA**  
Member (Technical)

Phk

- SD -

**SANJIV JAIN**  
Member (Judicial)